

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1037
ANSWERED ON:01.03.2000
RIGHT TO INFORMATION
JITENDRA PRASADA

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government propose to introduce the Bill on Right to Information in current Session of Parliament;
- (b) if so, the salient features of the Bill;
- (c) whether the Bill contains restrictions to check the misuse of statutory rights by the public; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE OF DEPARTMENT OF (SMT. VASUNDHARA RAJE) PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUNDHARA RAJE)

(a), (b), (c) & (d): With a view to introducing greater transparency and openness in the functioning of Government and public bodies, the Government had, in January, 1997, constituted a Working Group on 'Right to Information and Promotion of Open and Transparent Government' under the Chairmanship of Shri H.D. Shourie. The report of the Group has been processed and a Bill for Freedom of Information has been drafted. The Bill is presently under examination for introduction in Parliament.